HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 216/2019

Sheikh Tajamul Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate (Through video conferencing)

V/s

State of J&K and anr.Respondent(s)

Through:- None

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Respondents to produce the detention record by the next date of hearing.

List on 29.06.2020.

Record be provided to the office of Registrar Judicial of The Jammu and Kashmir High Court, Jammu wing.

Registry to convey this order to Mr. S. H. Naqashbandhi, learned AAG for the respondents.

(Sindhu Sharma) Judge

SRINAGAR 12.06.2020 Ram Murti